

ORISSA HIGH COURT**FILING REPORT AS ON :15/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000059/2022	AJIT KUMAR SWAIN VS DEPT. OF WATER RESOURCES, GOVT OF ODISHA	SIDHANT DWIBEDI VS VS	// () //
2	BLAPL/0009027/2022	KEDAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS VS	GOSANINUAGAM /82 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000106/2021
3	BLAPL/0009028/2022	SRIVAS SANA @ KUTU SANA @ TITU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS VS	UMERKOTE /212 /2020 ADJ,UMERKOTE(Nabarangapur *) TR/0000032/2020
4	BLAPL/0009029/2022	JAGA DAS VS STATE OF ODISHA	LAMBODOR ACHARI VS VS	BHANJANAGAR /540 /2020 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) Spl/0000034/2020
5	BLAPL/0009030/2022	ABHINAVA DALUA VS STATE OF ODISHA(VIG.)	NEPOLEON SAHANI VS VS	CUTTACK VIGILANCE /6 /2022 SPECIAL JUDGE(VIGILANCE),DHENKANAL(Dhenkanal) GR/0000013/2022
6	BLAPL/0009031/2022	BHAJAMANA SAHU VS STATE OF ODISHA	MOHAN KUMAR SAHU VS VS	CHHENDIPADA /171 /2014 SPL.JUDGE,ANGUL(Anugul *) Spl/0000088/2014
7	BLAPL/0009032/2022	BISWANATH NAIK @ BABULU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS VS	THAKURGARH /175 /2022 S.D.J.M.,ATHMALLIK(Anugul *) GR/0000686/2022
8	BLAPL/0009033/2022	SUBHRAJIT SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS VS	JAJPUR SADAR /126 /2022 SPL.JUDGE,JAJPUR(Jajapur *) Spl/0000094/2022
9	BLAPL/0009034/2022	TULARAM BHOI VS STATE OF ODISHA	DEBABRATA DASH VS VS	KEGAON /146 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi) CT/0000435/2022
10	BLAPL/0009035/2022	SHEIKH BABU @ KALIM VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS VS	SPL.TASK FORCE /3 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000038/2022
11	BLAPL/0009036/2022	ISWAR @ INDRA @ INDRAMANI MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	BELPARA /283 /2021 A.D.J,PATNAGARH(Balangir) SC/0000015/2022

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12	BLAPL/0009037/2022	TULU SWAIN VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /221 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001159/2022
13	BLAPL/0009038/2022	VIJAY MEENA VS STATE OF ODISHA	LALIT SAHU VS	BOLANGIR TOWN /27 /2022 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000073/2022
14	BLAPL/0009039/2022	PRASANTA PANDAV @ JITEN VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /168 /2022 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000742/2022
15	BLAPL/0009040/2022	HERO UJJIR VS STATE OF ODISHA	TRILOCHAN NANDA VS	DHARMABANDHA PS /23 /2021 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada *) ST/0000075/2021
16	BLAPL/0009041/2022	ROSHAN KUMAR PANDA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	MAHILA P.S. BUXIBAZAR /52 /2020 ASST.SSESSIONS JUDGE(STC),CUTTACK(Cuttack) ST/0000089/2021
17	BLAPL/0009042/2022	GOURANGA MUDULI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 JMFC, BORIGUMMA(Koraput) 2(A)CC/0000101/2022
18	BLAPL/0009043/2022	BHAGIRATHI BARIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NAIKANI-DIHI /111 /2022 J.M.F.C.,BASUDEVPUR(Bhadrak *) GR/0000394/2022
19	BLAPL/0009044/2022	KRISHANI TRINATH VS STATE OF ODISHA	SK. ZAFARULLA VS	MACHHKUND /21 /2021 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000027/2021
20	BLAPL/0009045/2022	RAM MURTHY KIRASANI VS STATE OF ODISHA	SK. ZAFARULLA VS	JEYPORE SADAR /222 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000082/2020
21	BLAPL/0009046/2022	SABATA TARAI @ TAREI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /54 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0000239/2022
22	BLAPL/0009047/2022	DHARMANANDA SWAIN VS STATE OF ODISHA	GUNDURI CHARAN PANDA VS	ATHGARH /118 /2014 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000033/2014
23	BLAPL/0009048/2022	KARTIKA PRADHAN	SATYA RANJAN MULIA	NAIKANI-DIHI /111 /2022

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		VS	VS	J.M.F.C.,BASUDEVPUR(Bhadrak *)
24	BLAPL/0009049/2022	STATE OF ODISHA MANOJ KUMAR RANA	SUSANTA KUMAR BARAL	GR/0000394/2022 TANGI /172 /2018
		VS	VS	2ND ADJ,CUTTACK(Cuttack)
25	BLAPL/0009050/2022	STATE OF ODISHA PRAVAKAR BHANJA @ SANKARA	SMRUTI RANJAN MOHAPATRA	ST/0000090/2020 MAHANGA /244 /2022
		VS	VS	J.M.F.C.,SALIPUR(Cuttack)
26	BLAPL/0009051/2022	STATE OF ODISHA JITENDRA SAHOO @ SILU	SUBODH KUMAR MOHANTY	GR/0000764/2022 DASPALLA /152 /2022
		VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh *)
27	BLAPL/0009052/2022	STATE OF ODISHA BHUSHANA GAMPARAI @ BHUSANA GAMPHAHRADIPTI RANJAN BHOKTA		SpI/0000090/2022 NANDAPUR /133 /2021
		VS	VS	ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
28	BLAPL/0009053/2022	STATE OF ODISHA RAJU KUMAR	RAMAKANTA SARANGI	TR/0000113/2021 MOHANA /65 /2022
		VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *)
29	BLAPL/0009054/2022	STATE OF ODISHA SUJIT KUMAR @ SINGH	RAMAKANTA SARANGI	SpI/0000053/2022 MOHANA /65 /2022
		VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *)
30	BLAPL/0009055/2022	STATE OF ODISHA SANTOSH ROUT @ KALIA	SATYABRATA DASH	SpI/0000053/2022 JENAPUR /145 /2022
		VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur *)
31	BLAPL/0009056/2022	STATE OF ODISHA JAGADISH JENA @ JAGA	PRANAB KUMAR DAS	CT/0000839/2022 BALIAPAL /9 /2021
		VS	VS	AD HOC ADDL. SESSIONS JUDGE (FTSC), BALASORE(Baleshwar)
32	BLAPL/0009057/2022	STATE OF ODISHA GUMANI @ GITANJALI PARIDA	PRADEEP KUMAR PARIDA	SpI/0000026/2021 JATNI P.S. /268 /2022
		VS	VS	JMFC, JATNI(Khordha *)
33	CMP/0000911/2022	STATE OF ODISHA M/S ANDHRA PRADESH STATE HANDLOOM WEAVING CO-OPERATIVE SOCIETY LTD.	VS	GR/0000464/2022 //
		VS	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
34	CMP/0000912/2022	S.RAM KUMAR PRAMOD KUMAR MEHER	SATYA RANJAN MULIA	CS/0000283/2012 //
		VS	VS	()

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35	CMP/0000913/2022	CHANDRAMA @ KAMALINI MEHER BISWAMOHAN PATTANAİK		//
		VS	VS	()
36	CONTC/0005753/2022	PRATIMA DAS LAXMI KANTA PANDA	ADV	//
		VS	VS	()
37	CONTC/0005754/2022	BISHNUPADA SETHI, I.A.S. DILLIP KUMAR PARIDA	DEBASIS ROUT	//
		VS	VS	()
38	CONTC/0005755/2022	RAJENDRA PRASHAD GUPTA, CHAIRMAN, STATESMAN LTD. PRAHLAD CHANDRA MAHATO	DEBASIS ROUT	//
		VS	VS	()
39	CONTC/0005756/2022	RAJENDRA PRASHAD GUPTA, CHAIRMAN, STATESMAN LTD. PUSPALATA NAYAK	DEBASIS ROUT	//
		VS	VS	()
40	CONTC/0005757/2022	RAJENDRA PRASHAD GUPTA, CHAIRMAN, STATESMAN LTD. BIRENDRA KUMAR BHOYIAN	DEBASIS ROUT	//
		VS	VS	()
41	CONTC/0005758/2022	RAJENDRA PRASHAD GUPTA, CHAIRMAN, STATESMAN LTD. SRIPATI CHARAN PATRA	ADV	//
		VS	VS	()
42	CONTC/0005759/2022	S.SRIMATH., I.A.S. PRADIP KUMAR PADHI	ADV.	//
		VS	VS	()
43	CONTC/0005760/2022	SANJEEV CHOPRA, IAS BABITA PRADHAN	ADV.	//
		VS	VS	()
44	CONTC/0005762/2022	PRASHANTA WANKHADE, A.O. CUM LEGAL HEAD, SUNDARAM HOME FINANCE LTD., CHENNAI LAXMIPRIYA NAYAK	SAMIR KUMAR MISHRA	//
		VS	VS	()
45	CONTC/0005763/2022	ARTATRANA NAYAK, CDM AND PHO, KHORDHA ACHYUTANANDA MENDALI	JIBARDHAN MENDALI	//
		VS	VS	()
		SOBHAGYA BEHERA, TAHASILDAR, ATTABIRA		//

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46	CONTC/0005764/2022	PRASANTA KUMAR NAIK VS	ADV. VS	// 0
47	CONTC/0005765/2022	DEVIDUTTA BISWAL, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA PRATHAMESH BASANTIA VS	ADV. VS	// 0
48	CONTC/0005766/2022	ANAND BALLAV PANDEY, PRINCIPAL, KENDRIYA VIDYALAYA 1, CUTTACK AJAYA KUMAR SARANGI VS	ADV. VS	// 0
49	CONTC/0005767/2022	ASWASTHY S., PRINCIPAL SECY, S AND ME DEPT NIKUNJA KISHORE PANIGRAHI VS	ADV. VS	// 0
50	CONTC/0005768/2022	ASWASTHY S., PRINCIPAL SECY., S AND ME DEPT. SMRUTI RANJAN DASH VS	ADV. VS	// 0
51	CONTC/0005769/2022	ANANTA GOPAL SATPATHY, EXE. ENGR., RURAL WORKS DIVN. NARESH PRASAD SINGH VS	ADV. VS	// 0
52	CONTC/0005770/2022	T.A.O., I.A.S. KUSUMABATI PRADHAN VS	ADV. VS	// 0
53	CONTC/0005771/2022	SIMANCHAL BEHERA, DISTRICT WELFARE OFFICER, KANDHAMAL LALITA MAHAKUD VS	ADV. VS	// 0
54	CONTC/0005772/2022	DR. GAVALI PARAG HARSHED, COLLECTOR AND D.M., SUNDARGARH SUNIL KUMAR ROY VS	ADV. VS	// 0
55	CONTC/0005773/2022	AVINASH BISWAJIT SETHI JAGANNATH ROUT VS	ADV. VS	// 0
56	CONTC/0005774/2022	DR. MONA SHARMA, I.A.S. ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// 0
57	CONTC/0005775/2022	SAMBIT KUMAR, REGIONAL TRANSPORT OFFICER, JAJPUR SUDARSAN PATEL	BRAJA MOHAN SARANGI	// 0

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		VS	VS	()
		TAHASILDAR, HEMGIRI TAHASIL		//
58	CONTC/0005776/2022	DR. UTKAL RANJAN ACHARYA	ADV	//
		VS	VS	()
		SATYABRATA SAHU, I.A.S.		//
59	CONTC/0005777/2022	SHIBALAVA JENA	ASWINI MOHANTY	//
		VS	VS	()
		MITANJALI DASH,TAHASILDAR,KANTAPADA		//
60	CONTR/0000055/2022	ABHIMANYU BAG	ADV	/ /0
		VS	VS	()
		VIVEKANANDA SHARMA, SUPDT OF POLICE, RAYAGADA		//
61	CRLA/0000799/2022	TAPU@TAPAN SAHU	BHABANI SHANKAR DASPARIDA	JHARPOKHARIA /60 /2015
		VS	VS	SPECIAL JUDGE,BARIPADA(Mayurbhanj)
		STATE OF ODISHA		Spl/0000459/2015
62	CRLA/0000800/2022	ARJUN GOLARI	MANORANJAN ACHARYA	DAMANJODI /37 /2022
		VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)
		STATE OF ODISHA		Spl/0000794/2022
63	CRLA/0000801/2022	BHAGABAN GOLARI	MANORANJAN ACHARYA	DAMANJODI /37 /2022
		VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)
		STATE OF ODISHA		Spl/0000794/2022
64	CRLA/0000802/2022	DINABANDHU JAMUGOCHHIA	SK. ZAFARULLA	KORAPUT SADAR /132 /2015
		VS	VS	()
		STATE OF ODISHA		//
65	CRLA/0000803/2022	KANHU MARANDI @ MAJHI	CHITTA RANJAN SAHU	PANDAPADA /7 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	CRLA/0000804/2022	GOBARDHAN NAYAK	GOBARDHAN NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLA/0000805/2022	NANDIA SABAR @ SAMBHU MALHAR	MANAS KUMAR CHAND	GHASIPURA /1 /2014
		VS	VS	()
		STATE OF ODISHA		//
68	CRLA/0000806/2022	MANOJ KUMAR BEURA	BIJAYA KUMAR RAGADA	KORAPUT VIGILANCE /46 /2009
		VS	VS	()

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69	CRLA/0000807/2022	STATE OF ODISHA(VIG.) DUSHMANTA KUMAR NAYAK VS	BIJAYA KUMAR RAGADA VS	// KORAPUT VIGILANCE /46 /2009 ()
70	CRLA/0000808/2022	STATE OF ODISHA(VIG.) MANMOHAN PANI VS	SUSIL KUMAR PATNAIK VS	// KANJIPANI /54 /2022 ()
71	CRLA/0000809/2022	STATE OF ODISHA MUTEI @ PRASANTA KUMAR SAHOO VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /221 /2021 ()
72	CRLMA/0000256/2022	STATE OF ODISHA TRILOCHAN MALLICK VS	ADV VS	// / /0 ()
73	CRLMC/0002604/2022	SURAJ KUMAR NAYAK NIRANJAN MUKUTA VS	AMITAV TRIPATHY VS	// DORAGUDA PS /5 /2009 ()
74	CRLMC/0002605/2022	STATE OF ODISHA SANTOSH NAYAK VS	BISWARANJAN DALAI VS	// DHAULI PS /19 /2017 ()
75	CRLMC/0002606/2022	STATE OF ODISHA NARESH MOHARANA VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /119 /2019 ()
76	CRLMC/0002607/2022	STATE OF ODISHA KISHORE KUMAR DHADA VS	SATYA RANJAN MULIA VS	// KENDRAPARA SADAR /480 /2021 ()
77	CRLMC/0002608/2022	STATE OF ODISHA PARTHA SARATHI ROUTRA VS	RAMDAS ACHARY VS	// KISSANNAGAR PS /136 /2019 ()
78	CRLMC/0002609/2022	STATE OF ODISHA JIBAN KRUSHNA BEURA VS	AJIT CHANDRA MOHAPATRA VS	// MADHUPATNA /58 /2022 ()
79	CRLMC/0002610/2022	I.I.C, MADHUPATNA SUMANTA PRADHAN VS	AKSHAYA KUMAR PANDEY VS	// / /0 ()
		MAMATA PRADHAN		//

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80	CRLMC/0002611/2022	SUDIPTA KISHORE BARICK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR TOWN /16 /2015 () //
81	CRLMC/0002612/2022	GEDA SAMAL@PITAMBAR SAMAL VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /76 /2016 () //
82	CRLMC/0002613/2022	SANTOSH KUMAR NAIK VS SNEHALATA DAS	BISWAMBAR MOHANTY VS	/ /0 () //
83	CRLMC/0002614/2022	PRAFULLA CHANDRA MOHAPATRA@PRUSTY VS STATE OF ODISHA	DEBASNAN DAS VS	BALICHANDRAPUR /99 /2018 () //
84	CRLMC/0002615/2022	SK.JAHID RUDDIN@SK.JAHEUDDIN VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	/19 /2022 () //
85	CRLMC/0002616/2022	ASWINI KUMAR SAHOO VS MAMATA SAHOO	MANAS KUMAR CHAND VS	CHANDRASEKHARPUR /225 /2021 () //
86	CRLMC/0002617/2022	GURU PRASAD DALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /151 /2020 () //
87	CRLMC/0002618/2022	BIDYADHAR DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
88	CRLMP/0001925/2022	DURYODHAN PARIDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 () //
89	CRLMP/0001926/2022	BANDITARANI DAS VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	/ /0 () //
90	CRLMP/0001927/2022	PRASANT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	/ /0 () //
91	CRLMP/0001928/2022	DR.KESHAB KUMAR MOHAPATRA	SURESH KUMAR PANDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001929/2022	SRIDHAR MALLICK	GANGADHAR SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001930/2022	P.RAJPRAKASH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001931/2022	HARAPRIYA MISHRA	DEBARAJ MOHANTY	/ /0
		VS	VS	()
		SOUMYA SHREE PANIGRAHI		//
95	CRLMP/0001932/2022	SABITA PRADHAN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0001933/2022	PITAMBAR LENKA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0001934/2022	MAGUNI SAHOO	BHABANI SHANKAR RAYAGURU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0001935/2022	HIMANSHU PARIDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0001936/2022	BHAGABAN ROUT	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0001937/2022	SUMITRA PRADHAN	SURYA NARAYAN MISHRA	/ /0
		VS	VS	()
		I.I.C,BALANGA POLICE STATION,PURI		//
101	CRLMP/0001938/2022	BOULA SINGH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0001939/2022	DEBENDRA DASH	SUKANTA KUMAR NAYAK	/ /0
		VS	VS	()

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103	CRLMP/0001940/2022	STATE OF ODISHA PRITIMAN PRADHAN VS	BYOMAKESH TRIPATHY VS	// //0 ()
104	CRP/0000020/2022	STATE OF ODISHA SAROJ KUMAR NAYAK VS	AMIT KUMAR NATH VS	// CIVIL JUDGE (SD),ANGUL(Anugul *) CMA/0000002/2022
105	CRP/0000021/2022	AMIT KUMAR JHUNJHUNWALA MOHAMMAD KAIM VS	AMIT KUMAR NATH VS	// CIVIL JUDGE (SD),ANGUL(Anugul *) CMA/0000001/2022
106	FAO/0000366/2022	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.,ANGUL DIVISION VS	SANTOSH KUMAR CHANDI VS	// ASST. LABOUR COMMISSIONER,ANGUL(Anugul *) EC/0000026/2015
107	FAO/0000367/2022	SUKANTI DAS PURANLAL SAHU VS	DHANANJAYA MUND VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha *) Oa/0000239/2018
108	LAA/0000047/2022	UNION OF INDIA HARIDASPUR PARADEEP, NEW B.G. RAIL LINK, KENDRAPARA VS	SUSANMA KUMAR DASH VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara *) LAR/0000008/2012
109	LAA/0000048/2022	KANDURI CHARAN PATRA HARIDASPUR PARADEEP, NEW B.G. RAIL LINK, KENDRAPARA VS	SUSANMA KUMAR DASH VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara *) LAR/0000012/2012
110	MACA/0000466/2022	BASUDEV GERU MANAGER,LEGAL,M/S. BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD. VS	INDRA NICKHON VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000322/2015
111	MATA/0000186/2022	AJAY KUMAR PATRA AMBUJA KUMAR SAHOO VS	JIBANANANDA MOHANTY VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujhar) Mat/0000090/2021
112	RPFAM/0000221/2022	MONALISHA SAHU RABINDRA DALAI VS	SUNIL KUMAR PANDA VS	// JUDGE,FAMILY COURT,JEYPORE(Koraput) Crp/0000019/2019
113	RPFAM/0000222/2022	USHA DALAI@BARIK SWEETY AGARWALA@MANDOTHIA VS	SHANTI PRAKASH MOHANTY VS	// JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal) Crp/0000102/2021
		SUBASH KUMAR MANDOTHIA		

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114	RSA/0000220/2022	STATE OF ODISHA VS SASHI BARIK	AJODHYA RANJAN DAS(ADDL GOVT. ADV.) VS	// A.D.J.,PADAMPUR(Bargarh *) RFA/0000003/2018
115	RSA/0000221/2022	STATE OF ODISHA VS PARAMESWAR SAHU	AJODHYA RANJAN DASH, AGA VS	// A.D.J.,PADAMPUR(Bargarh *) RFA/0000092/2013
116	TRP(C)/0000352/2022	SANGITA MISHRA VS ASUTOSH MOHAPATRA	DINESH KUMAR PATRA VS	// ()
117	TRP(C)/0000353/2022	ANUPAMA KAR @ TRIPATHY VS SANJIB KUMAR TRIPATHY	SUKANTA KUMAR NAYAK VS	// ()
118	TRP(C)/0000354/2022	JAYASMITA SWAIN @ MOHANTY VS DUSMANTA KUMAR MOHANTY	SUKANTA KUMAR NAYAK VS	// ()
119	TRP(C)/0000355/2022	SUSHREE SANGITA NAYAK VS TAPAS KUMAR BISWAL	SUKANTA KUMAR NAYAK VS	// ()
120	WA/0001215/2022	STATE OF ODISHA VS PRATIMA PADHY	PUSHPARAJ BHARADWAJ, ASC VS	// ()
121	WA/0001216/2022	SUDHAKAR PATI VS PUNJAB NATIONAL BANK, ZONAL OFFICE, GANDAMUNDA, POKHARIPUT	SIDHARTH SHANKAR PADHY VS	// ()
122	WA/0001217/2022	STATE OF ODISHA VS PRIYABRATA GARNAYAK	DEBASIS NAYAK, AGA VS	// ()
123	WA/0001218/2022	STATE OF ODISHA VS DARPAHARI BISWAL	Y. S. P. BABU, AGA VS	// ()
124	WA/0001219/2022	STATE OF ODISHA VS DAMODAR PANDA	SAILAZA NANDAN DAS, ASC VS	// ()
125	WA/0001220/2022	TPWODL (ERSTWHILE WESCO UTILITY)	PRASANTA KUMAR TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	WA/0001221/2022	DISTRICT CONSUMER DISPUTE REDRESSAL STATE OF ODISHA	COMMISSION, SAMBALPUR MANOJ KUMAR KHUNTIA, AGA	// //
		VS	VS	0
127	WA/0001222/2022	AKSHAYA KUMAR MOHANTY STATE OF ODISHA	SAROJ KANTA SAMAL, AGA	// //
		VS	VS	0
128	WP(C)/0023982/2022	BHAGYALATA KHATEI PARTHA SARATHI SAHOO	BHAWANI SANKAR PANIGRAHI	// //
		VS	VS	0
129	WP(C)/0023983/2022	SASMITA NAIK RABINARAYAN NAYAK	BASUDEV BARIK	// //
		VS	VS	0
130	WP(C)/0023984/2022	STATE OF ORISSA SURYA NARAYAN PATI	PRAVU PITYARTHI KU. PANDIT	// //
		VS	VS	0
131	WP(C)/0023985/2022	STATE OF ODISHA JAJNIKA PATRA	MALAYA RANJAN BEHERA	// //
		VS	VS	0
132	WP(C)/0023986/2022	STATE OF ODISHA PRAKASH MALLIK	PRIYA RANJAN MISHRA	// //
		VS	VS	0
133	WP(C)/0023987/2022	STATE OF ODISHA SUMANT BEHERA	BIDYADHAR MANASINGH	// //
		VS	VS	0
134	WP(C)/0023988/2022	SUBHRAPATI SAHOO ABHISEK BARIK	JITENDRA SAMANTARAY	// //
		VS	VS	0
135	WP(C)/0023989/2022	STATE OF ODISHA SUMANT BEHERA	BIDYADHAR MANASINGH	// //
		VS	VS	0
136	WP(C)/0023990/2022	SUBHRAPATI SAHOO ASHIS KUMAR GIRI	JITENDRA SAMANTARAY	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0023991/2022	STATE OF ODISHA GANESWAR SETHI VS	BINAYA KUMAR MOHANTY VS	// // ()
138	WP(C)/0023992/2022	STATE OF ODISHA KSHETRA MOHAN BEHERA VS	PARTHA SARATHI DAS VS	// // ()
139	WP(C)/0023993/2022	STATE OF ODISHA SASMITA SAHOO VS	BIBHU PRASAD DAS VS	// // ()
140	WP(C)/0023994/2022	UNION OF INDIA DALI SAHOO VS	JITENDRA SAMANTARAY VS	// // ()
141	WP(C)/0023995/2022	STATE OF ODISHA MAHESWAR MISHRA VS	LAXMIKANTA MOHANY VS	// // ()
142	WP(C)/0023996/2022	STATE OF ORISSA PRAMOD KUMAR BASANTARA VS	BISHNU PRASAD PRADHAN VS	// // ()
143	WP(C)/0023997/2022	STATE OF ODISHA PRAMOD KUMAR DASH VS	BISWARANJAN PARAMGURU VS	// // ()
144	WP(C)/0023999/2022	STATE OF ODISHA GEETARANI KAR VS	NIRANJAN LENKA VS	// // ()
145	WP(C)/0024000/2022	STATE OF ODISHA GANESWAR NAYAK VS	JAJATI KESHARI KHUNTIA VS	// // ()
146	WP(C)/0024001/2022	STATE OF ODISHA BASANTA KUMAR DAS VS	BISWARANJAN PARAMGURU VS	// // ()
147	WP(C)/0024002/2022	STATE OF ODISHA STATE OF ODISHA VS SNIGDHARANI SATPATHY	MANOJA KUMAR KHUNTIA, AGA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0024003/2022	STATE OF ODISHA VS PRAVAT CHANDRA SATPATHY	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
149	WP(C)/0024004/2022	MAMATA MOHANTY VS TEHSILDAR, VYASNAGAR	BIDYADHAR MANASINGH VS	// 0 //
150	WP(C)/0024005/2022	STATE OF ODISHA VS GYANARANJAN MOHANTY	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
151	WP(C)/0024006/2022	BUDUNI MUNDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
152	WP(C)/0024007/2022	STATE OF ODISHA VS D.VENKAT RAO	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
153	WP(C)/0024008/2022	STATE OF ODISHA VS CH. NILAMADHAB PATRA	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
154	WP(C)/0024009/2022	BIJAY MUNDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
155	WP(C)/0024010/2022	STATE OF ODISHA VS PURNA CHANDRA GARABADU	MANOJ KUMAR KHUNTIA, AGA VS	// 0 //
156	WP(C)/0024011/2022	PITABAS NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
157	WP(C)/0024012/2022	ACHYUTANANDA BHATTA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
158	WP(C)/0024013/2022	ODISHA GRAMYA BANK, RAIRANGPUR BRANCH VS THE COLLECTOR AND DM, MAYURBHANJ CUM DDO	AUROVINDA MOHANTY VS	// 0 //
159	WP(C)/0024014/2022	SUCHARITA NAYAK	JITENDRA KUMAR DIGAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0024015/2022	STATE OF ODISHA ASHOK KUMAR DALAI	BISWARANJAN PARAMGURU	//
		VS	VS	0
161	WP(C)/0024016/2022	STATE OF ODISHA BIBHUTI BHUSAN UDGATA	CHITRASEN PARIDA	//
		VS	VS	0
162	WP(C)/0024017/2022	PRINCIPAL COMMNR. OF IT, SAMBALPUR ODISHA GRAMYA BANK, RAIRANGPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
163	WP(C)/0024018/2022	THE PRINCIPAL SECY., DEPT. OF EXCISE, GOVT. OF ODISHA LALIT MOHAN PANDA	BISWARANJAN PARAMGURU	//
		VS	VS	0
164	WP(C)/0024019/2022	STATE OF ODISHA ALEKHA BIHARI PRADHAN	BISWARANJAN PARAMGURU	//
		VS	VS	0
165	WP(C)/0024020/2022	STATE OF ODISHA BHUBANANANDA ROUT	AJAYA KUMAR MOHARANA	//
		VS	VS	0
166	WP(C)/0024021/2022	STATE OF ODISHA ODISHA GRAMYA BANK, RAIRANGPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
167	WP(C)/0024022/2022	THE COMMNR. CUM PRINCIPAL SECY., GOVT. OF ODISHA ODISHA GRAMYA BANK, RAIRANGPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
168	WP(C)/0024023/2022	THE ADDL. CHIEF SECY., GOVT. OF ODISHA JAGANNATH DAS	SOUMYA RANJAN DAS	//
		VS	VS	0
169	WP(C)/0024024/2022	STATE OF ODISHA ODISHA GRAMYA BANK, RAIRANGPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
170	WP(C)/0024025/2022	STATE OF ODISHA SASHI BHUSAN CHAKRABARTY	PITAMBAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0024026/2022	STATE OF ORISSA ODISHA GRAMYA BANK, RAIRANGPUR BRANCH VS	AUROVINDA MOHANTY VS	// // ()
172	WP(C)/0024027/2022	STATE OF ODISHA SHREE SARBANGYA @ SARBAGYAN SAHOO VS	PRADEEP KUMAR DAS (1) VS	// // ()
173	WP(C)/0024028/2022	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	DR.PURUSOTTAM CHULI VS	// // ()
174	WP(C)/0024029/2022	STATE OF ODISHA ODISHA GRAMYA BANK, BALARAMPUR BRANCH VS	AUROVINDA MOHANTY VS	// // ()
175	WP(C)/0024030/2022	THE COMMNR. CUM SECY., S AND ME DEPT., GANGADHAR SAHOO VS	GOVT. OF ODISHA BRAJA KISHORE SAHOO VS	// // ()
176	WP(C)/0024031/2022	DIRECTOR, SECONDARY, S AND ME DEPT. ODISHA GRAMYA BANK, BALARAMPUR BRANCH VS	AUROVINDA MOHANTY VS	// // ()
177	WP(C)/0024032/2022	THE CHIEF MANAGER, UCO BANK CUM DDO, PARADIP BRANCH ARUN KUMAR PANDA VS	B.DASH VS	// // ()
178	WP(C)/0024033/2022	STATE OF ODISHA ANUPAMA SWAIN VS	SAMIR KUMAR MISHRA VS	// // ()
179	WP(C)/0024034/2022	STATE OF ODISHA BINDU LOHAR VS	DIGAMBAR SETHI VS	// // ()
180	WP(C)/0024035/2022	STATE OF ODISHA PRAVAKAR MAHARANA VS	KRISHNA CHANDRA SAHU VS	// // ()
181	WP(C)/0024036/2022	STATE OF ODISHA DURGA CHARAN BEHERA VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0024037/2022	LAIBANI MAHANANDA @ KUSHAL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
183	WP(C)/0024038/2022	KARUNAKAR MOHARANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
184	WP(C)/0024039/2022	CHAITALI LENKA VS BRANCH MANAGER, IDFC FIRST BANK LTD., CUTTACK	BIPLAB KUMAR DASH VS	// 0 //
185	WP(C)/0024040/2022	TRILOCHAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
186	WP(C)/0024041/2022	BASANTI BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
187	WP(C)/0024042/2022	MD YOSUF VS UNION OF INDIA	SUSHANTA KUMAR JOSHI VS	// 0 //
188	WP(C)/0024043/2022	SANJUKTA PANIGRAHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
189	WP(C)/0024044/2022	RAJIV MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
190	WP(C)/0024045/2022	RAKHAL CHANDRA BEURIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
191	WP(C)/0024046/2022	UNION OF INDIA VS SRIKANT CHANDRA SUNDAR RAY	PRABHU PRASANNA BEHERA (CGC) VS	// 0 //
192	WP(C)/0024047/2022	MALAYA KISHORE NAYAK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
193	WP(C)/0024048/2022	MADHUMATI JENA	BIRAJA SANKAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SIBASIS JENA		//
194	WP(C)/0024049/2022	PUSPALATA ROUT @ SAHOO	KARTIK CHANDRA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0024050/2022	SASANKA SEKHAR NAYAK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0024051/2022	KAPILA BHOI	SARAT CH. MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0024052/2022	ANAM CHARAN MISHRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0024053/2022	PARUL BHATTACHARYA	AVIJIT PAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0024054/2022	GHANASHYAM CHOUDHURY	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0024055/2022	SATRUGHNA SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0024056/2022	PARUL BHATTACHARYA	AVIJIT PAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0024057/2022	PARUL BHATTACHARYA	AVIJIT PAL	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0024058/2022	DR BIJAY KUMAR MOHANTY	GOURI KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0024059/2022	DEBI PRASAD SAHU	SAMARENDRA PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0024060/2022	STATE OF ODISHA B.SWAPNA VS DISTRICT JUDGE, GANJAM	GOPINATH MISHRA VS	// // 0 //
206	WP(C)/0024061/2022	MONIBUR RAHEMAN KHAN VS UNION OF INDIA	MD. GOLAM MADANI VS	// 0 //
207	WP(C)/0024062/2022	ANUPAMA BEHERA VS PRINCIPAL SECY. R AND DM DEPT., KHURDA	PRABIR KUMAR RAY VS	// 0 //
208	WP(C)/0024063/2022	ANIL KUMAR SETH VS UNION OF INDIA	TRILOCHAN BARIK VS	// 0 //
209	WP(C)/0024064/2022	BINODA KUMAR TRIPATHY VS GOVT. OF INDIA	LALIT MOHAN NANDA VS	// 0 //
210	WP(C)/0024065/2022	INDIAN INST. OF TECH. KARMACHARI SANGHA, KHURDA VS GOVT. OF ODISHA	LALIT MOHAN NANDA VS	// 0 //
211	WP(C)/0024066/2022	BISWANATH ROUT VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
212	WP(C)/0024067/2022	DUARI BHOI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
213	WP(C)/0024068/2022	CHANDRA SEKHAR BARIK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
214	WP(C)/0024069/2022	PRADHAN HANSADA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
215	WP(C)/0024070/2022	PADMABATI JENA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0024071/2022	GITANJALEE PRADHAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
217	WP(C)/0024072/2022	EXECUTIVE ENGR., BALASORE R AND B DIVN. NO. KARUNAKAR DAS, ASC VS REGIONAL PROVIDENT FUND COMMISSIONER	VS	// 0 //
218	WP(C)/0024073/2022	SAMIR RANJAN SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
219	WP(C)/0024074/2022	ITISMITA SWAIN VS STATE OF ODISHA	BISWA BIJAYA BAXI VS	// 0 //
220	WP(C)/0024075/2022	BIMBADHAR BHUIANA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
221	WP(C)/0024076/2022	SUMITRA GIRI VS RASHMIKALA BARIK	SUNIL KUMAR PATNAIK VS	// 0 //
222	WP(C)/0024077/2022	PRABHAT KUMAR PATRO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
223	WP(C)/0024078/2022	NILAKANTHA DAS VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
224	WP(C)/0024079/2022	ASHIRBADA JALLI VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
225	WP(C)/0024080/2022	RATIKANTA PANIGRAHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
226	WP(C)/0024081/2022	KANGALI BARIK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
227	WP(C)/0024082/2022	BRUSHABHA MAHANTA	SUBASH CH PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0024083/2022	STATE OF ODISHA PRASANTA KUMAR RAY	SUBASH CH PANI	//
		VS	VS	0
229	WP(C)/0024084/2022	STATE OF ODISHA REENA JENA	SUBASH CH PANI	//
		VS	VS	0
230	WP(C)/0024085/2022	STATE OF ODISHA AVINNA CHANDRA DASH	ANUP UDAYA SENAPATI	//
		VS	VS	0
231	WP(C)/0024086/2022	MD, ORISSA CO OPERATIVE HOUSING CORP. LTD., BBSR AJAYA KUMAR PANDA	BRAJA MOHAN SARANGI	//
		VS	VS	0
232	WP(C)/0024087/2022	STATE OF ODISHA KUBER KUMAR PRADHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
233	WP(C)/0024088/2022	RM, RBI, BBSR SASHIPRAVA SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
234	WP(C)/0024089/2022	STATE OF ODISHA ASHOK KUMAR BEHERA	RANJIT SAMAL	//
		VS	VS	0
235	WP(C)/0024090/2022	STATE OF ORISSA PRATAP KUMAR PATEL	BRAJA MOHAN SARANGI	//
		VS	VS	0
236	WP(C)/0024091/2022	COLLECTOR, SUNDARGARH MANAS KUMAR SATPATHY	RANJIT SAMAL	//
		VS	VS	0
237	WP(C)/0024092/2022	STATE OF ORISSA M/S VAISHNODEVI HIGHWAY FUELS, SH 10, SUNDARGARH	BRAJA MOHAN SARANGI	//
		VS	VS	0
238	WP(C)/0024093/2022	DIRECTOR OF INCOME TAX, BANGALORE M/S VAISHNODEVI HIGHWAY FUELS, SH 10, SUNDARGARH	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0024094/2022	THE COLLECTOR CUM DM, SUNDARGARH JYOTI PRAKASH SHARMA VS	SK. ZAFARULLA VS	// // ()
240	WP(C)/0024095/2022	REGIONAL MANAGER, SBI, JAJPUR M/S VAISHNODEVI HIGHWAY FUELS, SH 10, SUNDARGARH	BRAJ MOHAN SARANGI VS	// // ()
241	WP(C)/0024096/2022	THE COLLECTOR CUM DM, SUNDARGARH M/S. VAISHNODEVI HIGHWAY FUELS, SUNDARGARH	BRAJ MOHAN SARANGI VS	// // ()
242	WP(C)/0024097/2022	SUPDT. OF POLICE, ECONOMIC OFFENCE WING, BBSR HIMANSHU SEKHAR PANDA VS	PRASANNA KUMAR MISHRA VS	// // ()
243	WP(C)/0024098/2022	SRI JAGANNATH TEMPLE ADMINISTRATION, PURI PRATAP KUMAR PATEL VS	BRAJA MOHAN SARANGI VS	// // ()
244	WP(C)/0024099/2022	COLLECTOR, SUNDARGARH M/S. VAISHNODEVI HIGHWAY FUELS, SUNDARGARH	BRAJ MOHAN SARANGI VS	// // ()
245	ABLAPL/0011708/2022	CHAIRMAN CUM MD., BPCL, MUMBAI PRAKASH PARIDA @ SWAIN VS	BIPIN KUMAR NAYAK VS	// DELANGA /256 /2022 ()
246	ABLAPL/0011709/2022	STATE OF ODISHA MADAN MOHAN PRADHAN VS	BIBHUDANANDA MOHAPATRA VS	// BHANJANAGAR /417 /2022 ()
247	ABLAPL/0011710/2022	STATE OF ODISHA ROHIT RANJAN PRADHAN VS	PRANAB RANJAN CHHATOI VS	// // ()
248	ABLAPL/0011711/2022	STATE OF ODISHA SANTOSH KUMAR PATRA VS	AMITAV TRIPATHY VS	// // ()
249	ABLAPL/0011712/2022	STATE OF ODISHA JAGANNATH PADHAN VS	JAGABANDHU SAHU VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0011713/2022	BALAJI GOUDA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	HINJILI (ASKA) /195 /2022 () //
251	ABLAPL/0011714/2022	BHAGABAN LENKA VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	OUPADA /61 /2022 () //
252	ABLAPL/0011715/2022	DR. P. MOHAN RAO SUBUDHHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MAHILA (BERHAMPUR) /167 /2022 () //
253	ABLAPL/0011716/2022	ARSHAD HUSSAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KUMBHARAPARA /237 /2022 () //
254	ABLAPL/0011717/2022	KARUNAKAR SATAPATHY VS STATE OF ODISHA	NIRANJAN PANDA VS	BHADRAK TOWN /447 /2021 () //
255	ABLAPL/0011718/2022	SURYAKANTA MAHASUAR @ SANDHIA @ SANDHYA VS STATE OF ODISHA	S.S. RAY 2 VS	LINGARAJ P.S. /223 /2022 () //
256	ABLAPL/0011719/2022	SARAT KUMAR SAHOO @ PAPU VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	NIALI /356 /2022 () //
257	ABLAPL/0011720/2022	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	KUJANGA /344 /2022 () //
258	ABLAPL/0011721/2022	NARAHARI SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /138 /2022 () //
259	ABLAPL/0011722/2022	ANJALIBALA MISHRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	TALABANIA /59 /2022 () //
260	ABLAPL/0011723/2022	SUSANTA KISHAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	LEPHRIPADA /142 /2022 () //
261	ABLAPL/0011724/2022	BUTU @ PADMANAV MALLIK	ASHOK KUMAR SAHOO	PATKURA /383 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0011725/2022	STATE OF ODISHA BISWAJIT SWAIN	RAMDAS ACHARY	// KUAKHIA /282 /2022
		VS	VS	()
263	ABLAPL/0011726/2022	STATE OF ODISHA SANATAN BEHERA	SAROJ KUMAR DASH	// BHUBAN /369 /2022
		VS	VS	()
264	ABLAPL/0011727/2022	STATE OF ODISHA GUGUL @ RASMI RANJAN SANDHA	SAROJ KUMAR DASH	// BHUBAN /363 /2022
		VS	VS	()
265	ABLAPL/0011728/2022	STATE OF ODISHA RASHMI MAHAJAN	BISWAJIT TRIPATHY	// / /0
		VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)
266	ABLAPL/0011729/2022	STATE OF ODISHA ANIL GOCHHAYAT	SAROJ KUMAR DASH	GR/0001104/2022 / /0
		VS	VS	()
267	ABLAPL/0011730/2022	UNION OF INDIA (RLY) GOURANGA ROUT	SAMARENDRA BAHADUR	// BANSADA /308 /2022
		VS	VS	()
268	ABLAPL/0011731/2022	STATE OF ODISHA RILUA @ DAHANJAYA PATRA	ASHOK KUMAR SAHOO	// NIKIRAI /107 /2022
		VS	VS	()
269	ABLAPL/0011732/2022	STATE OF ODISHA BIJAY KRUSHNA GHADAI @ BIJAY KRUSHNA GHADAI	HIRYAKANTA DWIBEDI	// SINGLA /143 /2016
		VS	VS	()
270	ABLAPL/0011733/2022	STATE OF ODISHA KRUSHNA PRADHAN @ BAYA	SAKTI PRASAD DAS	// CHANDAKA P.S. /205 /2022
		VS	VS	()
271	ABLAPL/0011734/2022	STATE OF ODISHA ROHITA SAHOO @ ROHITA KUMAR SAHOO	PRADIPTA BEURA	// / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
272	ABLAPL/0011735/2022	STATE OF ODISHA ROHITA SAHOO @ ROHITA KUMAR SAHOO	PRADIPTA BEURA	2(A)CC/0000093/2022 / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)

ORISSA HIGH COURT

FILING REPORT AS ON :15/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0011736/2022	STATE OF ODISHA SHASWAT SHANTI SWOROOB PRADHAN VS	CHIRANJIB ROUT VS	2(A)CC/0000195/2022 KANIHA /238 /2022 ()
274	ABLAPL/0011737/2022	STATE OF ODISHA ANIL KUMAR DAS VS	DINESH KUMAR MOHANTY VS	// MARINE PENTHAKATA /35 /2021 ()
275	ABLAPL/0011738/2022	STATE OF ODISHA RABINDRA KUMAR SETHY VS	RANJAN KUMAR ROUT VS	// KENDRAPARA /162 /2022 ()
276	ABLAPL/0011739/2022	STATE OF ODISHA RANJAN KUMAR RATH VS	GOPINATH MISHRA VS	// RAYAGADA TOWN /216 /2022 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada *)
277	ABLAPL/0011740/2022	STATE OF ODISHA NANI GOPAL MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	TR/0000030/2022 SAHADEV KHUNTA /229 /2022 ()
278	ABLAPL/0011741/2022	STATE OF ODISHA MANCHAN BARIK VS	JAYADEBA BEHERA VS	// TUSRA /139 /2018 ()
279	ABLAPL/0011742/2022	STATE OF ODISHA SK. SALIM VS	PRATIK DASH VS	// BHADRAK RURAL /469 /2022 ()
280	ABLAPL/0011743/2022	STATE OF ODISHA SWAPNA PATRA VS	ARUN KUMAR PATRA VS	// SAHADEV KHUNTA /330 /2021 ()
281	ABLAPL/0011744/2022	STATE OF ODISHA GANESHA @ PRAMOD KUMAR BEHERA VS	SOURA CHANDRA MOHAPATRA VS	// SALIPUR /274 /2022 ()
282	ABLAPL/0011745/2022	STATE OF ODISHA MINACHA KADRI VS	BIDYALOK MOHAPATRA VS	// TALCHER TOWN /664 /2022 ()
283	ABLAPL/0011746/2022	STATE OF ODISHA LELEEN @ LELIN RANA VS	RANJAN KUMAR NAYAK VS	// KUCHINDA /173 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0011747/2022	DIPESH KUMAR PATEL @ DIPESH PATEL @ MANISHRANJAN KUMAR NAYAK VS STATE OF ODISHA	VS	KUCHINDA /173 /2022 () //
285	ABLAPL/0011748/2022	SUKADEV MARTHA VS STATE OF ODISHA	LAXMIKANTA BEHERA VS	SAHID NAGAR P.S. /364 /2022 () //
286	ABLAPL/0011749/2022	SATYA SIBA DEY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	SORO /393 /2022 () //
287	ABLAPL/0011750/2022	TIRTHA BANACHHOR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /157 /2022 () //
288	ABLAPL/0011751/2022	ARATI NAIK @ ARATA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /156 /2022 () //
289	ABLAPL/0011752/2022	PRAVAKAR NAIK VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	BALASORE VIGILANCE /64 /2015 () //
290	ABLAPL/0011753/2022	SRIKANTA MAHALIK VS STATE OF ODISHA	ALOK KUMAR KAR VS	DHARMASALA /499 /2022 () //
291	ABLAPL/0011754/2022	ARATI NAIK @ ARATA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /158 /2022 () //
292	ABLAPL/0011755/2022	PRADEEP DAS @ PAPU VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000164/2021
293	ABLAPL/0011756/2022	BUDHA BEHERA @ BUDHA KUMBHAR @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	PRANJAN KUMAR BISWAL VS	AUL /331 /2022 () //
294	ABLAPL/0011757/2022	LITU @ TAPAS DAS VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	KOREI /292 /2022 () //
295	ABLAPL/0011758/2022	BHARATI SAHOO @ RANI PRIYADARSANI SAHU	SABYASACHI MISHRA	CHAMPUA /125 /2022

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0011759/2022	CHANDAN JENA	BINI MISHRA	JALESWAR /341 /2022
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0011760/2022	BIDYADHAR BHUE @ BIDYADHAR BHOI	ABHILASH MISHRA	DUNGURIPALI /189 /2022
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0011761/2022	TANKADHARA KHAMANIA	ADHIRAJ MOHANTY	NAYAKOT /72 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0011762/2022	SOUMYA RANJAN SATAPATHY	BHABANI SHANKAR DASPARIDA	NARASINGHPUR /170 /2022
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0011763/2022	TANKADHARA KHAMANIA	ADHIRAJ MOHANTY	NAYAKOT /71 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0011764/2022	DWIBEDI DEBENDRA SAHOO @ DEBU	ANUP UDAYA SENAPATI	NAYAPALLI P.S. /564 /2022
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0011765/2022	BHAJAMAN SENAPATI	LAXMIDHAR MAHAPATRA	CUTTACK SADAR /374 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0011766/2022	PRAMOD BEHERA @ PRAMOD KUMAR BEHERA @ GOURISHANKAR	MOHAPATRA	SALIPUR /277 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0011767/2022	RANJIT NAIK	JUGALA KISHORE PANDA	MANAMUNDA /155 /2022
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0011768/2022	SUMITRA BEHERA	PABITRA KUMAR NAYAK	MAHILA PS SAMBALPUR /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0011769/2022	BABRUBAHANA DASH	JUGALA KISHORE PANDA	MANAMUNDA /154 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :15/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0011770/2022	STATE OF ODISHA AMARKANTA BEDI @ KETU VS	SARAT KUMAR JENA VS	// BARGARH /534 /2022 ()
308	ABLAPL/0011771/2022	STATE OF ODISHA AKSHAYA KUMAR GIRI VS	MITHUN DAS VS	// //0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar)
309	CONTC(CP)/0000059/2019	STATE OF ODISHA MANAS RANJAN BALIARSINGH VS	NOROJ KUMAR MAHAPATRA VS	// () //
310	CONTC(CP)/0000146/2019	R.RAGHUPRASAD KALPANA AGASTI VS	LALATENDU SAMAL,P.MOHAPATRA VS	// () //
311	CONTC(CP)/0000285/2018	PRINCIPAL SECY., WATER RESOURCES ANIL KUMAR SETHI VS NALINI KANTA PRADHAN	K.C.NAYAK,P.K.BAIRISAL VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :15/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2022 FA/3/1999	PREMALATA-MP	M/S.P.K.PATTNAIK
2	9/2022 FA/3/1999	PREMALATA-MP	M/S.P.K.PATTNAIK
3	25/2022 CRP/20/2022	SAROJ KUMAR NAYAK-MP	AMIT KUMAR NATH
4	26/2022 CRP/21/2022	MOHAMMAD KAIM-MP	AMIT KUMAR NATH
5	26/2022 CRP/21/2022	MOHAMMAD KAIM-MP	AMIT KUMAR NATH
6	26/2022 CRP/21/2022	MOHAMMAD KAIM-MP	AMIT KUMAR NATH
7	35/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L.
8	35/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L.
9	35/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L.
10	52/2022 CONTC(CPC)/31/2018	DR. SUNAKAR SAMAL-MP	BISWABIHARI MOHANTY
11	53/2022 CONTC(CPC)/35/2014	MADHUSMITA KAR-MP	
12	138/2022 LAA/42/2015	EAST COAST RAILWAY-MP	M/S.NAGEN KU.BARIK, S.K.DASH
13	139/2022 LAA/47/2022	HARIDASPUR PARADEEP, NEW B.G. RAIL LINK, KENDRAPADA-MP	BIPIN KUMAR DASH
14	140/2022 LAA/47/2022	HARIDASPUR PARADEEP, NEW B.G. RAIL LINK, KENDRAPADA-MP	BIPIN KUMAR DASH
15	141/2022 LAA/48/2022	HARIDASPUR PARADEEP, NEW B.G. RAIL LINK, KENDRAPADA-MP	BIPIN KUMAR DASH
16	142/2022 LAA/48/2022	HARIDASPUR PARADEEP, NEW B.G. RAIL LINK, KENDRAPADA-MP	BIPIN KUMAR DASH
17	143/2022 LAA/38/2019	LAND ACQUISITION COLLECTOR,ANGUL-MP	A.S.C., AG
18	174/2022 CMAPL/270/2015	LAXMIDHAR PANDA-MP	
19	216/2022 MATA/186/2022	AMBUJA KUMAR SAHOO-MP	JIBANANANDA MOHANTY
20	228/2022 CONTC/2801/2021	AJIT RANJAN LENKA-MP	KAJAL SAHOO
21	229/2022 CONTC/5060/2022	KALPANA SETHI-MP	ADV.
22	300/2022 RPFAM/221/2022	RABINDRA DALAI-MP	SUNIL KUMAR PANDA
23	331/2022 CRLMP/1662/2022	MANJULATA BAG-MP	ASHIS KUMAR MISHRA
24	354/2022 WPC(OA)/562/2017	SUBHRAMANYU SAHU-MP	MANAS PATI
25	355/2022 WPC(OA)/1843/2018	PINUBALA BEHERA-MP	
26	356/2022	DR. ABINASH KUMAR PANDA-MP	M/S BIPIN BIHARI SATAPATHY

27	WPC(OA)/912/2018 397/2022 TRP(C)/352/2022	SANGITA MISHRA-MP	DINESH KUMAR PATRA
28	398/2022 TRP(C)/353/2022	ANUPAMA KAR @ TRIPATHY-MP	SUKANTA KUMAR NAYAK
29	399/2022 TRP(C)/354/2022	JAYASMITA SWAIN @ MOHANTY-MP	SUKANTA KUMAR NAYAK
30	400/2022 TRP(C)/355/2022	SUSHREE SANGITA NAYAK-MP	SUKANTA KUMAR NAYAK
31	574/2022 FAO/39/2022	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.	ADDMALI KHAN
32	575/2022 FAO/367/2022	PURANLAL SAHU-MP	DHANANJAYA MUND
33	614/2022 CRLREV/374/2021	PRADEEP KUMAR SETHY-MP	DHIRENDRA KUMAR MOHAPATRA
34	615/2022 CRLREV/274/2020	PRADEEP KUMAR SETHY-MP	
35	616/2022 CRLREV/392/2022	SUNIL KUMAR MISHRA-MP	MANOJ KUMAR MALLICK
36	618/2022 CRLREV/570/2018	SANATAN JENA-MP	PRASANNA KUMAR PARHI
37	619/2022 CRLREV/570/2018	SANATAN JENA-MP	PRASANNA KUMAR PARHI
38	620/2022 CRLREV/571/2018	SANATAN JENA-MP	M/S.PRASANNA KUMAR PARHI
39	621/2022 CRLREV/571/2018	SANATAN JENA-MP	M/S.PRASANNA KUMAR PARHI
40	950/2022 RSA/391/2018	GAGAN BIHARI GURU-MP	M/S.P.C.ACHARYA
41	951/2022 RSA/379/2016	SRIDHAR PANDA-MP	M/S.GAUTAM MISRA
42	952/2022 RSA/220/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DAS(ADDL GOVT. ADV.)
43	953/2022 RSA/220/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DAS(ADDL GOVT. ADV.)
44	954/2022 RSA/221/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
45	955/2022 RSA/221/2022	STATE OF ODISHA-MP	AJODHYA RANJAN DASH, AGA
46	957/2022 CMP/911/2022	M/S ANDHRA PRADESH STATE HANDLOOM WEAVERS CO-OPRAJIVE SOCIETY LTD.-MP	
47	958/2022 CMP/18/2017	BINAPANI PADHEE-MP	M/S.P.K.SAHOO
48	959/2022 CMP/913/2022	BISWAMOHAN PATTANAIAK-MP	
49	960/2022 CMP/913/2022	BISWAMOHAN PATTANAIAK-MP	
50	972/2022 WPC(OAC)/335/2017	DAMODAR MURMU-MP	
51	973/2022 WPC(OAC)/172/2013	SWARUP KUMAR MOHANTY-MP	M/S K.K SWAIN
52	974/2022 WPC(OAC)/1436/2018	LAXMI MANDAL-MP	M/S L.K. MOHANTY
53	975/2022 WPC(OAC)/1426/2018	SIDHANTA NAYAK-MP	M/S S.DAS,S.K.SAMAL,S.P.NATH,S.D.ROUTRAY,B.R.PA
54	976/2022 WPC(OAC)/1305/2018	SHANKAR SETHY-MP	M/S. ABHIJIT MISHRA, S.SOREN
55	977/2022 WPC(OAC)/1301/2018	ARTABANDHU SINGH AND OTHERS-MP	M/S PRAMOD KU. NAYAK
56	978/2022 WPC(OAC)/1276/2018	MANOJ KUMAR BEHERA-MP	J.K.KHUNTIA
57	979/2022 WPC(OAC)/1291/2018	PURNANANDA MOHANTY-MP	BHUBANANADA MISHRA

58	980/2022 WPC(OAC)/1622/2018	MANOJ KUMAR TRIPATHY-MP	SASHIBHUSAN JENA
59	981/2022 WPC(OAC)/3906/2017	HEMANTA KUMAR MITRA-MP	BIPIN KUMAR NAYAK
60	982/2022 WPC(OAC)/3698/2017	BASANTA KUMAR MISHRA-MP	BIPIN KUMAR NAYAK
61	983/2022 WPC(OAC)/874/2018	DEVI PRASAD MANDAL-MP	M/S K.P MISHRA
62	984/2022 WPC(OAC)/874/2018	DEVI PRASAD MANDAL-MP	S.K.SAMAL,S.P.NATH,S.D.ROUTRAY,B.R.PATTANAYAK
63	985/2022 WPC(OAC)/857/2018	MATAKA SOREN-MP	M/S J.K LENKA
64	986/2022 WPC(OAC)/1419/2018	RATANAKAR JENA-MP	M/S S. BEHERA
65	987/2022 WPC(OAC)/745/2018	SIMANSU SEKHAR BARAD-MP	MANOJ KUMAR KHUNTIA
66	988/2022 WPC(OAC)/1623/2018	JAMINIKANTA DAS-MP	PRASANTA KUMAR MISHRA
67	989/2022 WPC(OAC)/1678/2018	SANDEEP KUMAR SARKAR-MP	S.S.PRATAP
68	990/2022 WPC(OAC)/904/2018	ANIL KUMAR PRADHAN-MP	M/S L.P. DWIVEDY
69	991/2022 WPC(OAC)/904/2018	ANIL KUMAR PRADHAN-MP	M/S L.P. DWIVEDY
70	992/2022 WPC(OAC)/1602/2018	BIMAL KUMAR SAMAL-MP	S.K.SAMAL
71	1016/2022 MACA/466/2022	MANAGER,LEGAL,M/S. BAJAJ ALLIANCE GENERAL INSURANCE	MANEET MOHANTY LTD.-MP
72	1017/2022 MACA/39/2020	BRANCH MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.	INDRA KUMAR MOHANTY
73	1523/2022 CRLA/799/2022	TAPU@TAPAN SAHU-MP	BHABANI SHANKAR DASPARIDA
74	1524/2022 CRLA/802/2022	DINABANDHU JAMUGOCHHIA-MP	SK. ZAFARULLA
75	1525/2022 CRLA/802/2022	DINABANDHU JAMUGOCHHIA-MP	SK. ZAFARULLA
76	1526/2022 CRLA/803/2022	KANHU MARANDI @ MAJHI-MP	CHITTA RANJAN SAHU
77	1527/2022 CRLA/803/2022	KANHU MARANDI @ MAJHI-MP	CHITTA RANJAN SAHU
78	1528/2022 CRLA/803/2022	KANHU MARANDI @ MAJHI-MP	CHITTA RANJAN SAHU
79	1529/2022 CRLA/805/2022	NANDIA SABAR @ SAMBHU MALHAR-MP	MANAS KUMAR CHAND
80	1530/2022 CRLA/806/2022	MANOJ KUMAR BEURA-MP	BIJAYA KUMAR RAGADA
81	1531/2022 CRLA/806/2022	MANOJ KUMAR BEURA-MP	BIJAYA KUMAR RAGADA
82	1532/2022 CRLA/807/2022	DUSHMANTA KUMAR NAYAK-MP	BIJAYA KUMAR RAGADA
83	1533/2022 CRLA/807/2022	DUSHMANTA KUMAR NAYAK-MP	BIJAYA KUMAR RAGADA
84	1534/2022 CRLA/126/2022	MANAS RANJAN DAS@GURUJI-MP	
85	1543/2022 ABLAPL/1785/2022	PITABAS SETHY-MP	
86	1544/2022 ABLAPL/7590/2021	DEBASHIS MISHRA @ RINKU-MP	
87	1545/2022 ABLAPL/7592/2021	BASANTI MISHRA-MP	
88	1546/2022 ABLAPL/9822/2022	PRANATI RATH-MP	
89	1547/2022	ASWIN KUMAR SAHOO-MP	

90	ABLAPL/7146/2022 1548/2022	FAKRUDDIN KHAN-MP	
91	ABLAPL/9091/2022 1549/2022	PINTU @ PRATAP SAMAL-MP	PRAKASH KUMAR SAMAL
92	ABLAPL/9998/2022 1550/2022	SAROJ DAS @ CHIKU DAS-MP	PRADIPTA BEURA
93	ABLAPL/4952/2021 1551/2022	LAXMIDHAR SWAIN-MP	SUSANTA KUMAR BARAL
94	ABLAPL/6342/2020 1552/2022	SANGRAM SENAPATI-MP	DEBASNAN DAS
95	ABLAPL/6489/2018 1553/2022	PRADEEP DAS @ PAPU-MP	
96	ABLAPL/9723/2022 1554/2022	MOHAN MALLIK-MP	
97	ABLAPL/8964/2022 1676/2022	SUBASH CHANDRA MAJHI-MP	JYOTIRMAYA SAHOO
98	BLAPL/2697/2021 1677/2022	BAPI BARIKA @ PURUSOTTAM MANNA-MP	SIDHARTH SWAIN
99	BLAPL/5852/2022 1678/2022	SANJIB BIRA-MP	
100	BLAPL/3907/2022 1679/2022	JITU APAT-MP	SATYAJIT MUKHERJEE
101	BLAPL/1867/2022 1680/2022	SANTOSH ROUT @ KALIA-MP	SATYABRATA DASH
102	BLAPL/9055/2022 1681/2022	ANAND KUMAR-MP	MAHES DAS, S.K.JENA
103	BLAPL/3718/2022 2055/2022	ABHISHEK PRADHAN-MP	RANJIT MOHANTY
104	CRLMC/1289/2022 2056/2022	KISHORE KUMAR DHADA-MP	SATYA RANJAN MULIA
105	CRLMC/2607/2022 2057/2022	PARTHA SARATHI ROUTRA-MP	RAMDAS ACHARY
106	CRLMC/2608/2022 2058/2022	SUMANTA PRADHAN-MP	AKSHAYA KUMAR PANDEY
107	CRLMC/2610/2022 2059/2022	GEDA SAMAL@PITAMBAR SAMAL-MP	RABI NARAYAN MOHANTY
108	CRLMC/2612/2022 2060/2022	SANTOSH KUMAR NAIK-MP	BISWAMBAR MOHANTY
109	CRLMC/2613/2022 2061/2022	SK.JAHID RUDDIN@SK.JAHEUDDIN-MP	PRAVASH CHANDRA JENA
110	CRLMC/2615/2022 2062/2022	ASWINI KUMAR SAHOO-MP	MANAS KUMAR CHAND
111	CRLMC/2616/2022 2063/2022	GURU PRASAD DALAI-MP	PRAVASH CHANDRA JENA
112	CRLMC/2617/2022 2064/2022	BIDYADHAR DEY-MP	PRAVASH CHANDRA JENA
113	CRLMC/2618/2022 2971/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
114	WA/1215/2022 2972/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
115	WA/1215/2022 2973/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
116	WA/1215/2022 2974/2022	SUDHAKAR PATI-MP	SIDHARTH SHANKAR PADHY
117	WA/1216/2022 2975/2022	SUDHAKAR PATI-MP	SIDHARTH SHANKAR PADHY
118	WA/1216/2022 2976/2022	TPWODL (ERSTWHILE WESCO UTILITY)-MP	PRASANTA KUMAR TRIPATHY
119	WA/1220/2022 2977/2022	TPWODL (ERSTWHILE WESCO UTILITY)-MP	PRASANTA KUMAR TRIPATHY
120	WA/1220/2022 2978/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
	WA/1218/2022		

121	2979/2022 WA/1218/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
122	2980/2022 WA/1218/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
123	2981/2022 WA/1219/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
124	2982/2022 WA/1219/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
125	2983/2022 WA/1219/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
126	2984/2022 WA/1221/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
127	2985/2022 WA/1221/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
128	2986/2022 WA/1221/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
129	2987/2022 WA/1217/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
130	2988/2022 WA/1217/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
131	2989/2022 WA/1222/2022	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, AGA
132	2990/2022 WA/1222/2022	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, AGA
133	12762/2022 WP(C)/23985/2022	JAJNIKA PATRA-MP	MALAYA RANJAN BEHERA
134	12763/2022 WP(C)/22975/2022	SAUMYA RANJAN DAS-MP	
135	12764/2022 WP(C)/23994/2022	DALI SAHOO-MP	JITENDRA SAMANTARAY
136	12765/2022 WP(C)/24014/2022	SUCHARITA NAYAK-MP	JITENDRA KUMAR DIGAL
137	12766/2022 WP(C)/24016/2022	BIBHUTI BHUSAN UDGATA-MP	CHITRASEN PARIDA
138	12767/2022 WP(C)/24020/2022	BHUBANANANDA ROUT-MP	AJAYA KUMAR MOHARANA
139	12768/2022 WP(C)/24027/2022	SHREE SARBANGYA @ SARBAGYAN SAHOO-MP	PRADEEP KUMAR DAS (1)
140	12770/2022 WP(C)/24034/2022	BINDU LOHAR-MP	DIGAMBAR SETHI
141	12771/2022 WP(C)/2034/2007	INDIAN NATIONAL TRUS-MP	M/S.G.P.MOHANTY,P.K.PANDA
142	12772/2022 WP(C)/22874/2022	SUSHREE SUNITA BISWAL-MP	KUNAL KUMAR SWAIN
143	12773/2022 WP(C)/23882/2022	MANJULATA BAG-MP	ASHIS KUMAR MISHRA
144	12774/2022 WP(C)/18588/2010	DAYASAGAR TRIPATHY-MP	M/S.SUBHRANSHU B.MOHANTY
145	12775/2022 WP(C)/28394/2021	BABITA PRADHAN-MP	BIJAYA KUMAR BEHERA
146	12776/2022 WP(C)/21849/2022	SATYAJIT RAY-MP	PRAFULLA KUMAR LENKA
147	12777/2022 WP(C)/24042/2022	MD YOSUF-MP	SUSHANTA KUMAR JOSHI
148	12778/2022 WP(C)/19421/2018	MANOJ KUMAR NAYAK-MP	M/S.AMIT PRASAD BOSE
149	12779/2022 WP(C)/20867/2022	PINTU BAIRAGI-MP	SAMEER KUMAR DAS
150	12780/2022 WP(C)/13172/2014	RAGHUNATH BEHERA-MP	PABITRA KUMAR BEHERA
151	12781/2022 WP(C)/24045/2022	RAKHAL CHANDRA BEURIA-MP	AMIT PRASAD BOSE
152	12782/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA

153	WP(C)/24007/2022 12783/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
154	WP(C)/24002/2022 12784/2022	UNION OF INDIA-MP	PRABHU PRASANNA BEHERA (CGC)
155	WP(C)/24046/2022 12785/2022	MALAYA KISHORE NAYAK-MP	BIBHU PRASAD DAS
156	WP(C)/24047/2022 12786/2022	PUSPALATA ROUT @ SAHOO-MP	KARTIK CHANDRA TRIPATHY
157	WP(C)/24049/2022 12787/2022	MADHUMATI JENA-MP	GOKHA BEHERA
158	WP(C)/24048/2022 12788/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
159	WP(C)/24003/2022 12789/2022	SURESH KUMAR LENKA-MP	ASIT KUMAR CHAUDHURY
160	WP(C)/36555/2021 12790/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
161	WP(C)/24005/2022 12791/2022	MINATI SATAPATHY-MP	
162	WP(C)/20437/2022 12792/2022	SATYA RANJAN MOHAPATRA-MP	
163	WP(C)/20879/2022 12793/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
164	WP(C)/24008/2022 12794/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
165	WP(C)/24010/2022 12795/2022	DR BIJAY KUMAR MOHANTY-MP	GOURI KUMAR RATH
166	WP(C)/24058/2022 12796/2022	ANIL KUMAR SETH-MP	TRILOCHAN BARIK
167	WP(C)/24063/2022 12797/2022	INDIAN INST. OF TECH. KARMACHARI SANGHA, KHURDA-MP	AMIT MOHAN NANDA
168	WP(C)/24065/2022 12798/2022	CHANDRA SEKHAR BARIK-MP	PAMI RATH
169	WP(C)/24068/2022 12799/2022	CHANDRA SEKHAR BARIK-MP	PAMI RATH
170	WP(C)/24068/2022 12800/2022	PADMABATI JENA-MP	GYANARANJAN SETHI
171	WP(C)/24070/2022 12801/2022	DR. PRADEEP KUMAR RATH-MP	SURYA NARAYAN PATNAIK
172	WP(C)/24173/2021 12802/2022	GITANJALEE PRADHAN-MP	BHABANI SANKAR TRIPATHY (1)
173	WP(C)/24071/2022 12803/2022	MANAS RANJAN THAKUR-MP	BISWABIHARI MOHANTY
174	WP(C)/19046/2022 12804/2022	SAMIR RANJAN SAHOO-MP	DR. BINODA KUMAR MISHRA
175	WP(C)/24073/2022 12805/2022	SUMITRA GIRI-MP	SUNIL KUMAR PATNAIK
176	WP(C)/24076/2022 12806/2022	EXECUTIVE ENGINEER, JAMBHIRA CANAL DIVN. LAXMI PRASAD PANDA, AGA	
177	WP(C)/13595/2022 12807/2022	EXECUTIVE ENGINEER, JAMBHIRA CANAL DIVN. LAXMI PRASAD PANDA, AGA	
178	WP(C)/13596/2022 12808/2022	RIYANKA MALIK-MP	DURGESH NARAYAN RATH
179	WP(C)/36211/2021 12809/2022	RIYANKA MALIK-MP	DURGESH NARAYAN RATH
180	WP(C)/36211/2021 12810/2022	BRUSTY BIJADA MANDAL-MP	
181	WP(C)/9246/2022 12811/2022	DIBAKAR HASDA-MP	PRAVASH CH JENA
182	WP(C)/17397/2022 12812/2022	JYOTI PRAKASH SHARMA-MP	SK. ZAFARULLA
183	WP(C)/24094/2022 12813/2022	EXECUTIVE ENGR., BALASORE R AND B DIVN. NO. 1-MP	KARUNAKAR DAS, ASC
	WP(C)/24072/2022		